

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. (IB) 1489 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.06.2018

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt Ltd
Vs
Sankleeha Constructions Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

9. **C.P. (IB)-1489(MB)/2017**

At request of the Petitioner Counsel, list this matter on 31.7.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)